NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

26. IA/796/2022 IA/1166/2022 IA/2432/2022 in C.P. (IB)/909(MB)2020

CORAM:

SHRI ANIL RAJ CHELLAN **SHRI KULDIP KUMAR KAREER**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.06.2024

NAME OF THE PARTIES:- **Ebony Estates Private Limited**
V/s
Grohealthy India Agrotech Private Limited

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Sahil Saiyed a/w Himanshu Pujari appeared for the HDFC Bank in IA 1166 of 2022, Counsel, Aniruth Purusothaman appeared for the Applicant in IA 796 of 2022, Counsel, Rohit Gupta a/w Mohammed Varawala i/b Rubina Khan appeared for the Respondent no.2 in IA 796 of 2022 and IA 1166 of 2022 and Counsel, Rohan Agarwal a/w Yahya Batatawala appeared for the Respondent. By consent of the parties list these Applications for hearing on **01.08.2024 at 02:30 PM.**

Sd/- **Sd/-**
ANIL RAJ CHELLAN **KULDIP KUMAR KAREER**
Member (Technical) **Member (Judicial)**
ANKIT